

BEFORE THE SECURITIES APPELLATE TRIBUNAL  
MUMBAI

**Date : 20.02.2024**

**Misc. Application No. 126 of 2024  
And  
Misc. Application No. 127 of 2024  
And  
Appeal Lodging No. 67 of 2024**

NNM Securities Pvt. Ltd.

..... Appellant

Versus

National Stock Exchange of India Ltd.

... Respondent

Mr. Sanjeev Kumar Choudhary, Advocate with Mr. T. R. Khare,  
Advocate for the Appellant.

Mr. Jaikishan Lakhwani, Advocate with Mr. Sunilkumar Pillai, Mr.  
Aditya Manjrekar, Advocates i/b MLS Vani & Associates for the  
Respondent.

ORDER :-

1. Not on board. Mentioned today. List for admission on  
February 29, 2024.

Ms. Meera Swarup  
Technical Member

20.02.2024  
PTM